

Annexure-5

Name of the corporate debtor: Shri Nath Resedenci Pvt. Ltd.; Date of commencement of liquidation: 16.02.2024; List of stakeholders as on: 03.05.2024

List of operational creditors (Government Dues)

(Amount in ₹)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)					
1	Income Tax Department	Central	25/01/2023	9,614	9,614	Governments Due	-	-			-		Claim accepted in terms of the proviso of Regulation 30 of IBBI (Liquidation Process) Regulations, 2016
	Total			9,614	9,614						-		